

ITEM NO.1502
(For Judgment)

COURT NO.14

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8590/2010

RAJASTHAN STATE ELECTRICITY BOARD JAIPUR

Appellant(s)

VERSUS

THE DY. COMMISSIONER OF INCOME TAX
(ASSESSMENT) & ANR.

Respondent(s)

Date : 19-03-2020 This appeal was called on for pronouncement
judgment today.

For Appellant(s) Mr. Arijit Prasad, Sr. Adv.
Mr. Rohit K. Singh, AOR

For Respondent(s) Mrs. Anil Katiyar, AOR

Hon'ble Mr. Justice Ashok Bhushan pronounced the judgment of
the Bench comprising His Lordship and Hon'ble Mr. Justice Mohan M.
Shantanagoudar.

In terms of the signed reportable judgment, the appeal is
allowed.

Pending applications, if any, shall also stand disposed of.

(MAHABIR SINGH)
AR-cum-PS

(BEENA JOLLY)
BRANCH OFFICER

(Signed reportable judgment is placed on the file)